

Filing No. BA/8519/2020

Abhishek Kumar Gupta @ Pintu Vs The State of Jharkhand

Advocate's Name- Mr. Sandip Kumar Burnwal

Defects:-

9. (i) Name of Sub-division at T/C-15 differs from its original.
- (ii) Fact of the case stated at para-4 (Pg-5) may be verified.